


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

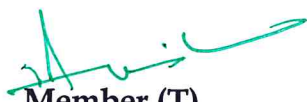
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

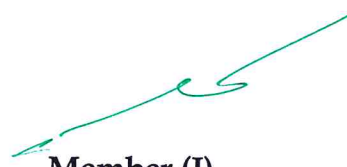
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/16	-	For submission of arguments list	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MADHU N. RAO 9980233635	PETITIONERS 1-3	

ORDER

Counsel for Petitioners is present. Counsel for Respondent is also present. Heard the Counsel on IA points (a), (b) and (c). He has filed written submission and memo alongwith documents. For hearing list it on 06.02.2018.


Member (T)


Member (J)